

14.32 hrs.

COPRA CESS BILL*

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): I beg to move for leave to introduce a Bill to provide for the imposition of cess on copra for the development of the coconut industry and for matters connected therewith.

SHRI K. P. UNNIKRISHNAN (Badagara): Sir, on a point of order. Has he got the consent of the President to introduce the Bill? It is a financial Bill.

MR. DEPUTY-SPEAKER: Yes, the consent has been given. The question is:

"That leave be granted to introduce a Bill to provide for the imposition of cess on copra for the development of the coconut industry and for matters connected therewith."

The motion was adopted.

SHRI SURJIT SINGH BARNALA: I introduced† the Bill.

WATER (PREVENTION AND CONTROL OF POLLUTION) AMENDMENT BILL*

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDER BAKHT): Sir, I beg to move for leave to introduce a Bill to amend the Water (Prevention and Control of Pollution) Act, 1974.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Water (Prevention and Control of Pollution) Act, 1974."

The motion was adopted.

*Published in Gazette of India Extraordinary, Part II, section 2, dated 25-7-78.

†Introduced with the recommendation of the President.

SHRI SIKANDAR BAKHT: I introduce the Bill.

14.34 hrs.

MATTERS UNDER RULE 377

- (i) REPORTED DECISION OF THE CENTRAL GOVERNMENT TO CLOSE DOWN KONKAN PASSENGER LINE.

DR. VASANT KUMAR PANDIT (Rajgarh): Sir, with your permission, I beg to draw the attention of the Minister to the following matter of urgent public importance:

"The decision of the Central Government to close down Konkan Passenger Line, the lack of any cheap mode of transport for western coast passengers, the consequential unemployment to hundreds of people, the efforts by the Government through the Government of Maharashtra and Goa to subsidise this utility public transport and the reaction of the Government thereupon."

- (ii) REPORTED HEAVY FLOODS ENDANGERING NATIONAL HIGHWAY NO. 31 AND RAILWAY LINES IN BIHAR.

श्री राम क्लिपस पासवान (हाजीपुर):
उपाध्यक्ष महोदय, मैं मदन का ध्यान बिहार की भयंकर बाढ़ के प्रकोप की घोर घ्राकृष्ट करना चाहता हूँ। समाचार पत्रों से तो ज्ञात ही है कि उत्तर बिहार में बाढ़ का भयंकर प्रकोप है तथा सेना की मदद ली जा रही है। अब तक करोड़ों की क्षति हो गई है, जन-धन, पशु सबों का जीवन संकट में है लेकिन सब से सोचनीय विषय है कि बिहार के राष्ट्रीय उच्च राजपत्र नं० 31 एवं रेलवे लाइन, जो खगड़िया-मानसो घोर नारायणपुर के बीच में है, को बाढ़ से गंभीर खतरा उत्पन्न हो गया है।